NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	Admission	Rule 6	ILC Iron & Steel Pvt Ltd Vs
No.75/BB/17			of IB	Udayakrishna Steel Rolling Mills

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

U7 SHALINI A. HASINAL Operational Creditor

9480014128

Counsel for petitioner is present. Registry has raised some objection with regard to the maintainability of the petition on the ground that the Registered Office of the Corporate Debtor is situated in the State of Telangana and that this Tribunal has no jurisdiction to entertain this petition.

List it for hearing with regard to the objections raised by the Registry on 23.08.2017.

MEMBER (J)

MEMBER (T)